ITEM NO.9+10 Court 11 (Video Conferencing) SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Item No.9:
Civil Appeal No(s). 498-501/2021

FRANKLIN TEMPLETON TRUSTEE SERVICES PVT. LTD. & ANR. Appellant(s)

VERSUS

AMRUTA GARG AND ORS. ETC. ETC. Respondent(s)

(IA No. 135430/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 7511/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 6298/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 18650/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 13999/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128068/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10685/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 122400/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10590/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 7514/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 18654/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 135415/2020 - INTERVENTION/IMPLEADMENT
IA No. 5931/2021 - INTERVENTION/IMPLEADMENT
IA No. 122398/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 122399/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH C.A. No. 504-507/2021
(IA No. 8385/2021 - CONDONATION OF DELAY IN FILING
IA No. 6303/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 8387/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128253/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 502/2021
(IA No. 905/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 127452/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 4781/2021 - CONDONATION OF DELAY IN FILING
IA No. 4834/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4770/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4830/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4764/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4798/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4760/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4790/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4839/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4786/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4836/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4772/2021 - EXEMPTION FROM FILING AFFIDAVIT

Signature Not Verified
Digitally Signed by
Anita Malhotra
Date: 2021.03.05
16:59:11 IST
Reason:

IA No. 4831/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4767/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4799/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 12927/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 125551/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4762/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4792/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4841/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 125552/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 1292/2021 - INTERVENTION APPLICATION
IA No. 136101/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS
IA No. 12925/2021 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

C.A. No. 508/2021
(IA No. 6462/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 10697/2021 - CLARIFICATION/DIRECTION
IA No. 4856/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 6465/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4858/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 126737/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10699/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 126736/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 503/2021
(IA No. 4695/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4696/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 127890/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 127716/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 127681/2020 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

C.A. No. 509/2021
(IA No. 4709/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4728/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4702/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4724/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4716/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4744/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4712/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4737/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4710/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4731/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4703/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4725/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4718/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4746/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128090/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4713/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 4739/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128094/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 1486/2021
(FOR ADMISSION and I.R. and IA No.10175/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

With
Item No.10:
SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 1563/2021
(FOR ADMISSION and I.R. and IA No.27548/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.27546/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Date : 04-03-2021 These matters were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE SANJIV KHANNA

For Appellant(s)	**Mr. Harish Salve,Sr.Adv.**
in CA Nos.498-	**Dr. Abhishek Manu Singhvi,Sr.Adv.**
501/2021	**Mr. Ashish Bhan,Adv.**
	Mr. Mohit Rohatgi,Adv.
	Mr. Jasmeet Singh, AOR
	Mr. Ashim Sood,Adv.
	Mr. Rajendra Dangwal,Adv.
	Mr. Saif Ali,Adv.
	Ms. Madhavi Khanna,Adv.
in CA Nos.504-507/	**Mr. Tushar Mehta,SG**
2021	**Mr. Arvind P.Datar,Sr.Adv.**
	Mr. Pratap Venugopal,Adv.
	Ms. Surekha Raman,Adv.
	Mr. Akhil Abraham Roy,Adv.
	Mr. Vijay Valsan,Adv.
	For M/S. K J John And Co, AOR
in CA No.502/2021	**Ms. Meenakshi Arora,Sr.Adv.**
	Mr. Nithyaesh Natraj,Adv.
	Mr. Vaibhav R.Venkatesh,Adv.
	Mr. Gopal Singh, AOR
in CA No.508/2021	**Mr. Puneet Jain,Adv.**
	Mr. Harshit Khanduja,Adv.
	Mr. Harsh Jain,Adv.
	Mr. Akshat Maheshwari,Adv.
	Mr. Harshvardhan Sharma,Adv.
	Mr. Neeraj Sharma,Adv.
	Ms. Christi Jain, AOR

in CA No.503/2021	**Mr. Ravindra Shrivastava,Sr.Adv.** **Mr. Arjun Garg,Adv.** **Mr. Abhinav Shrivastava, AOR** **Mr. Abhijeet Shrivastava,Adv.** **Ms. Garima Tiwari,Adv.** **Mr. Arpit Jain,Adv.** **Mr. Karan Kohli,Adv.** **Mr. Nirmal Prasad,Adv.** **Ms. Aditi Shrivastava,Adv.**
in CA No.509/2021	**Mr. Shivam Singh,Adv.** **Mr. Sahil Raveen,Adv.** **Mr. Jaideep Khanna,Adv.** **Mr. Manish Kumar, AOR**
in SLP 1486/2021	**Mr. Paritosh Gupta,Adv.** **Ms. Supriya Juneja, AOR** **Mr. Aditya Singla,Adv.** **Ms. Aishwarya Reddy,Adv.** **Ms. Cheshta Jetly,Adv.**
in Diary No.1563/ 2021	**Ms. Madhumita Bhattacharjee, AOR** **Ms. Arti Jain,Adv.** **Ms. Srija Choudhury,Adv.**
For Respondent(s) SEBI	**Mr. Tushar Mehta,SG** **Mr. Arvind P.Datar,Sr.Adv.** **Mr. Pratap Venugopal,Adv.** **Ms. Surekha Raman,Adv.** **Mr. Akhil Abraham Roy,Adv.** **Mr. Vijay Valsan,Adv.** **For M/S. K J John And Co, AOR**
For Res-UOI	**Mr. Tushar Mehta,SG** **Mr. Rajat Nair,Adv.** **Ms. Garima Prasad,Adv.** **Ms. Priyanka Das,Adv.** **Mr. Arvind Kumar Sharma, AOR**
For Res.in CA 504-507/2021, 502/2021,508/2021, 503/2021, 509/2021, SLP 1486/2021 and Dy.No.	**Mr. Harish Salve,Sr.Adv.** **Dr. Abhishek Manu Singhvi,Sr.Adv.** **Mr. Ashish Bhan,Adv.** **Mr. Mohit Rohatgi,Adv.** **Mr. Jasmeet Singh, AOR** **Mr. Ashim Sood,Adv.** **Mr. Rajendra Dangwal,Adv.** **Mr. Saif Ali,Adv.** **Ms. Madhavi Khanna,Adv.**

For Res.in CA 498-501/2021	**Ms. Meenakshi Arora,Sr.Adv.** **Mr. Nithyaesh Natraj,Adv.** **Mr. Vaibhav R.Venkatesh,Adv.** **Mr. Gopal Singh, AOR**
For Res.in CA 504-507/2021	**Ms. Meenakshi Arora,Sr.Adv.** **Mr. Nithyaesh Natraj,Adv.** **Mr. Vaibhav R.Venkatesh,Adv.** **Mr. Anirudh Sriram,Adv.** **Mr. Gopal Singh, AOR**
For Res.in CA 498-501/2021	**Mr. Ravindra Shrivastava,Sr.Adv.** **Mr. Arjun Garg,Adv.** **Mr. Abhinav Shrivastava, AOR** **Mr. Abhijeet Shrivastava,Adv.** **Ms. Garima Tiwari,Adv.** **Mr. Arpit Jain,Adv.** **Mr. Karan Kohli,Adv.** **Mr. Nirmal Prasad,Adv.** **Ms. Aditi Shrivastava,Adv.**
For Res.in CA 498-501/2021	**Mr. Paritosh Gupta,Adv.** **Ms. Supriya Juneja, AOR** **Mr. Aditya Singla,Adv.** **Ms. Aishwarya Reddy,Adv.** **Ms. Cheshta Jetly,Adv.**
For Res.in CA 498-501/2021	**Mr. Puneet Jain,Adv.** **Mr. Harshit Khanduja,Adv.** **Mr. Harsh Jain,Adv.** **Mr. Akshat Maheshwari,Adv.** **Mr. Harshvardhan Sharma,Adv.** **Mr. Neeraj Sharma,Adv.** **Ms. Christi Jain, AOR**
For Intervenor(s)	**Ms. Meenakshi Arora,Sr.Adv.** **Mr. Manish Kumar, AOR**
For Applicant(s)	**Mr. V.Giri,Sr.Adv.** **Mr. Dheeraj Nair, AOR** **Mr. Kumar Kislay,Adv.** **Mr. Angad Baxi,Adv.**
For Applicant(s)	**Ms. Madhumita Bhattacharjee, AOR** **Ms. Arti Jain,Adv.** **Ms. Srija Choudhury,Adv.**
For Applicant(s)	**Mr. Sanjay Kapur, AOR** **Ms. Megha Karnwal,Adv.** **Mr. V.M.Kannan,Adv.** **Mr. Sambit Panja,Adv.** **Mr. Arjun Bhatia,Adv.**

UPON hearing the counsel the Court made the following

O R D E R

We have heard learned senior counsel/learned counsel for the parties at length.

Order is reserved on the legal issue with regard to interpretation of Regulations 39 to 41 and interplay with Regulation 18(15) of the SEBI (Mutual Funds) Regulations, 1996.

List these matters in the second half of July, 2021, as it is stated that adjudication proceedings are pending. We hope and trust that the adjudication proceedings would be decided expeditiously.

(ANITA MALHOTRA)
COURT MASTER

(KAMLESH RAWAT)
COURT MASTER